



MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD

SHILLONG – 793001

www.megassembly.gov.in

Bulletin Part - I

BUDGET SESSION WEDNESDAY, MARCH 13, 2019

The House met at 10 a.m. with the Hon'ble Speaker in the Chair and sat till 4.35 P.m.

The day was allotted for Government Business.

1. QUESTIONS:

Question Nos. 28, 29, 30, 31, 32, 34, 35 and 36 were taken up and disposed off.

2. CALL ATTENTION NOTICE:

Shri Mayralborn Syiem, MLA called the attention of the Minister in-charge Education under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "Rupang" dated 27.02.2019 under the caption "Bym iarap ka Sorkar, sher dara ka MC bad Nonghikai ban shong ki khynnah skul".

Shri Lahkmen Rymbui, Minister in-charge Education replied.

3. GENERAL DISCUSSION ON THE BUDGET:

Hon'ble Members who participated were Shri George B. Lyngdoh, Shri S.K. Sunn, Shri Mayralborn Syiem, Shri Monendro Rapsang, Dr. Azad Zaman, Shri H.M. Shangpliang, Shri P.T. Sawkmie, Shri Saleng A. Sangma, Shri Adelbert Nongrum, Shri Rakkam A. Sangma, Shri Renikton Lyngdoh Tongkhar and Shri S. G. Esmatur Mominin.

4. Shri Conrad K. Sangma, Chief Minister in-charge Finance replied on the Budget Discussion.

5. VOTING ON SUPPLEMENTARY DEMANDS:

Demand Nos. 2, 3, 4, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29 and 30 were moved and passed by the House.

6. Shri Conrad K. Sangma, Chief Minister in-charge Finance introduced the Meghalaya Appropriation (No. I) Bill, 2019.

7. Shri Prestone Tynsong, Deputy Chief Minister in-charge Parliamentary Affairs moved for suspension of the Second proviso to Sub-rule (c) of Rule 72 of the Rules of Procedure and Conduct of Business in its application to the Meghalaya Appropriation (No. I) Bill, 2019.

8. The Meghalaya Appropriation (No. I) Bill, 2019 was taken into consideration and passed by the House.

9. ADJOURNMENT:

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Thursday, the 14th March, 2019.



Andrew Simons
Commissioner & Secretary
Meghalaya Legislative Assembly

No.SP/MLA/BLT/BUDGET19/4.,

Dated Shillong, the 13th March, 2019

Copy to:

1. All Members, Meghalaya Legislative Assembly.
2. Legislation Branch, Meghalaya Legislative Assembly.
3. Library Branch, Meghalaya Legislative Assembly.
4. IT Cell, Meghalaya Legislative Assembly.